

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:509
ANSWERED ON:26.11.2012
POLLUTING INDUSTRIES
Agarwal Shri Rajendra

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any assessment has been made by the Government to find out the number of polluting industries in the country;
- (b) if so, the details thereof, industry-wise;
- (c) whether any steps have been taken by the Government to check the pollution generated by these units;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHIRMATI JAYANTHI NATARAJAN)

(a)to(e) The State Pollution Control Boards have identified the polluting industries. 17 categories of highly polluting industries have been identified. Out of 3172 industries falling under 17 categories of highly polluting industries, 2249 industries have provided requisite pollution control facilities to comply with the prescribed standards, 596 are non-complying and 327 are closed. The Central Pollution Control Board during the last three years and in the current year has carried out inspections of 918 industries under their Environmental Surveillance Squad (ESS) programme. After the inspections, 292 Directions have been issued under the Environment (Protection) Act, 1986 and 152 Directions have been issued to the State Boards under Section 18 (1) (b) of the Water (Prevention and Control of pollution) Act, 1974 and Air (Prevention and Control of pollution) Act, 1981 Acts for securing compliance.